

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-167/2014/ 9312 /A

From:- Shri B.K. Bagchi
Deputy Registrar (Aptt.)
Gauhati High Court
Guwahati

To

The Director
LNJN National Institute of Criminology and Forensic Science
Ministry of Home Affairs, Government of India
Rohini, Sector-3, Outer Ring Road
Delhi- 110085
Fax No. 011-27511571

Dated- Guwahati, the 18th December, 2014.

Sub: Nomination for training courses to be held at the LNJN National Institute of Criminology and Forensic Science, Delhi.

Ref. Your letter being No. 20/02/2014-NICFS, dated 16th October, 2014.

Sir / Madam,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Gauhati High Court has been pleased to nominate the following Judicial Officers to participate in the training courses, as per the arrangement made below-

Sl. No.	Course Name	Course Date	Name of the Nominated Officers	Contact Details
1.	Course on Wildlife Crime and Forensic Science	9 th - 13 th Feb, 2015	1. Shri R.A. Tapadar, Officer on Special Duty, Gauhati High Court, Guwahati & Joint Director (Officiating), Judicial Academy, Assam	Mob. No. - 098549-12295 e-mail: r.a.tapadar@gmail.com
			2. Shri Bhupen Kumar Nath, Deputy Registrar (G&C), Gauhati High Court, Guwahati	Mob. No. -094354-90042 e-mail: bhupenknath@gmail.com
2.	Seminar on Crime against Senior Citizens	2 nd - 4 th Mar, 2015	1. Shri Debashish Saikia, Addl. Chief Judicial Magistrate, Bongaigaon	Mob. No. - 098540-71831 e-mail: debashish.saikia752@gmail.com
			2. Smti. Panchali Shyam, Sub Divisional Judicial Magistrate (S), Sonitpur, Tezpur.	Mob. No. - 09706045631 e-mail- panchalishyam@gmail.com papiyashyam@gmail.com

This is for favour of your kind information and necessary action.

Yours faithfully,

18.12.2014
DEPUTY REGISTRAR (APTT.)

Memo. No. HC.VII-167/2014/ 9313 - 9326 /A, dated 18.12.2014

Copy forwarded for information and necessary action to :-

1. The Director, Judicial Academy, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action.

The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to TA and DA as admissible under the Rules.

3. The Registrar (Vigilance / Admn. / Judl.) Gauhati High Court, Guwahati.
4. **The District & Sessions Judge, Bongaigaon / Sonitpur, Tezpur. He / she is requested to inform the nominated participant(s) of his / her respective District.**
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Joint Registrar Judl / Vig. / PM & P / Admn.-I, Gauhati High Court, Guwahati.
7. Shri R.A. Tapadar, Officer on Special Duty, Gauhati High Court, Guwahati & Joint Director (Officiating), Judicial Academy, Assam
8. Shri Debashish Saikia, Addl. Chief Judicial Magistrate, Bongaigaon
9. Shri Bhupen Kumar Nath, Deputy Registrar (G&C), Gauhati High Court, Guwahati
10. Smti. Panchali Shyam, Sub Divisional Judicial Magistrate (S), Sonitpur, Tezpur

The nominated officers are advised to visit the website <www.nicfs.nic.in> from time to time to get information about the courses. Further, nominated officers must not proceed without acceptance of nomination. The list of accepted nominees can be downloaded from the above mentioned website (under link 'Training') about 30 days prior to Course. It is also informed that a second list, if needed, will be hosted on website 21 days prior to course.

Hostel accommodation on single occupancy basis is provided to all officers on payment basis. Details can be ascertained from Hostel Warden, Telefax 011 – 27525083.

The nominated officers are to submit a report after completion of the programme to this Hon'ble High Court. They shall also have to make a presentation in their respective District on the subject / topic in which he / she has undergone training.

11. **The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the letter immediately in the official website of the Gauhati High Court, Guwahati.**
12. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
13. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
14. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
15. Office File.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

T.B.K.W.M
DEPUTY REGISTRAR (APTT.)

18.12.2014